

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.421/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company		Ranchi Construction & Developers Pvt Ltd-Vs- ROC JKH	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

17 Sahil Kumar

for Petitioner

13/09/2018

ORDER

Ld. Pr. CS for the appellant is present.

Ld. Pr. CS for the appellant submits that interim application has been filed on 13/09/2018 but it is not numbered. Registry is directed to number it if it is defect free.

List the IA along with appeal on 29/10/2018.

(Jinan K.R.)
Member (J)